

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-463/2018 in
OA-2519/2018**

New Delhi, this the 10th day of December, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Harish Chandra Sharma,
S/o Vijay Kr. Sharma
Aged about 34 years,
TGT Sanskrit, G (Co-Ed) SS
Saraswati Garden, N.D.-27 ... Petitioner
(through Sh. Ranjit Sharma)

Versus

1. Sanjay Goel,
Director of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi-54.

2. Kunji Lal Meena,
Vice-Principal,
GBSS, J.J. Colony,
Raghbir Nagar, N.D. – 27. ... Respondents

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

On 10.07.2018, the following order was passed:

“Heard the learned counsel for the applicant and Mrs. Harvinder Oberoi, Additional Standing

Counsel, who accepted notice on behalf of the respondents.

2. List on 17.07.2018 to get instructions from the respondents whether the simple request of the applicant that if the transfer order cannot be cancelled, he may be accommodated in any school which is having an evening shift, can be considered.
3. In the meanwhile, the respondents shall maintain status quo, qua the applicant.

Order by **DASTI.**

2. Today, it is admitted by counsel for both the sides in pursuance of the aforesaid interim order of this Tribunal, the respondents have transferred the applicant to Prem Nagar-GBSSS (West-A) where evening shift is available.
3. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices issued to the alleged contemnors are discharged. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

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